

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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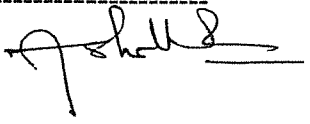

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.02.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : S. DHARANI & 2 ORS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 8 ORS
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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REPRESENTATION BY WHOM

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| 1. | R. VIDHYASANKAR R. ASHOKKUMAR | Counsel For Petitioners |  |
| 2. | Sandeep Kumar for Han Shantanu Modi | for Respondent |  |

ORDER

Counsels for both the parties are present, prayed for an adjournment for making final submissions. Put up on **12.03.2019** at **10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)